

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 540/252/ND/18

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.08.2018**

NAME OF THE COMPANY: B.R. Buildhome Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Anurag Nirbhaya, CA for the Petitioner
Mr. Puneet Rai, Jr. Standing Counsel for IT Dept.

ORDER

No time left. Renotify this case on 08.08.2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)